GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1985 ANSWERED ON 9TH DECEMBER, 2021

CONVERSION OF SHS INTO NHS IN KERALA

1985. SHRI RAJMOHAN UNNITHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government had accorded in-principle sanctions to upgrade two State highways in Hosdurg- Pannathur-Bhagamandala-Madikkeri Road and the Cherkkala -Kalladukka Road in North Kerala and if so, the details and the present status thereof;
- (b) whether the Detailed Project Report and the Alignment Report have already been submitted in this regard and if so, the details thereof;
- (c) whether the said project have been stopped;
- (d) if so, whether the Government proposes to revive the proposed projects; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (e) This Ministry has approved 12 road stretches in Kerala as in-principle National Highways including the stretches Hosdurg-Pannathur-Bhagamandala-Madikkeri Road and the Cherkkala - Kalladukka Road for further upgradation, subject to outcome of Detailed Project Report (DPR). Both the stretches are under DPR stage.
